

**IN THE CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
WEST ZONAL BENCH AT MUMBAI
COURT No. I**

APPEAL Nos. E/647-651/2008

(Arising out of Order-in-Original No. 82/Commr/Div-IV/AKP/2007-08 dated 18.3.2008 passed by Commissioner of Central Excise, Belapur)

**Baijnath Plastic Products Pvt. Ltd.
Sai Trading
S.B. Giri
D.B. Giri
Nilesh Sawant**

Appellants

Vs.

Commissioner of Central Excise, Belapur

Respondent

Appearance:

None for appellant

Shri Ajay Kumar, Additional Commissioner (AR), for respondent

CORAM:

Hon'ble Dr. D.M. Misra, Member (Judicial)

Hon'ble Mr. Sanjiv Srivastava, Member (Technical)

Date of Hearing: 26.6.2018

Date of Decision: 26.6.2018

ORDER No. A/**86813-86817 / 2018**

Per: Dr. D.M. Misra

None present for the appellant despite notice.
Learned AR for the Revenue submits that the matter has been listed on 31.1.2018, 15.2.2018, 12.3.2018, 3.4.2018, 27.4.2018, 28.5.2018 and today, 26.6.2018. He submits that none appeared on behalf the appellants

on the above occasions nor any request for adjournment.

2. From the submission of the learned AR for the Revenue, it seems that the appellants are not serious in prosecuting the appeals before this forum. Accordingly the appeals are dismissed for non-prosecution.

(Pronounced in court)

(Sanjiv Srivastava)
Member (Technical)

(Dr. D.M. Misra)
Member (Judicial)

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